

Insolvency and Bankruptcy Board of India

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PRESS RELEASE

IBBI celebrates its Eighth Annual Day

The Insolvency and Bankruptcy Board of India (IBBI) is celebrating its highly significant Eighth Annual Day celebration on **1st October 2024**. This momentous occasion, marked by the Annual Day Lecture Series and a host of other activities, will be graced by the esteemed presence of the following dignitaries:

- i. **Mr. Harsh Malhotra, the Hon'ble Minister of State in the Ministry of Corporate Affairs and Ministry of Road Transport and Highways**, will be the Chief Guest and deliver a keynote address.
- ii. **Mr. Amitabh Kant, India's G20 Sherpa and Former CEO of NITI Aayog**, will deliver the Annual Day lecture this year.
- iii. **Chief Justice (Retd.) Mr Ramalingam Sudhakar, the Hon'ble President of the National Company Law Tribunal**, will deliver a special address.
- iv. **Ms. Deepti Gaur Mukerjee, Secretary, Ministry of Corporate Affairs**, will deliver an address.

2. To mark the occasion, an annual publication, **“IBC के आठवर्ष: शोध एवं विश्लेषण”** will be released.

3. As part of the programme, the winners of the 5th National Online Quiz on IBC will be awarded a merit certificate, medal, and cash prize.

4. Over the past eight years, the Insolvency and Bankruptcy Code has significantly accelerated the resolution of insolvency cases, bolstering investor and stakeholder confidence and fostering a more favourable environment for business growth. The Code's deterrent effect, enabling the transfer of control of a Corporate Debtor, has significantly influenced debtor behaviour. The risk of ownership transfer is a strong incentive, encouraging disciplined management and discouraging insolvency-triggering actions.

5. The programme is being organised in the Vigyan Bhawan, Maulana Azad Road, New Delhi, from 04.00 Hrs. onwards. Senior officers of the Government and regulatory bodies will grace the occasion. The occasion will witness the presence of stakeholders of the insolvency regime, namely, the insolvency professionals, registered valuers, other professionals, debtors, creditors, business leaders, academicians, and researchers on invitation. All the other interested stakeholders may join the programme virtually; the link will be available at <https://ibbi.gov.in/annualday2024/>.